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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI: DATED THE 30.12.83

NOTIFICATION
INCOME-TAX

No. 556 (F.No. 197/210/82-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Pirojsha Godrej Foundation, Bombay" for the purpose of the said section for the period covered by the assessment years 1983-84 and 1984-85.

(R. K. TEWARI)
UNDER SECY. TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

Copy to :-

1. The Trustee, Pirojsha Godrej Foundation, C/o M/s. Kalyaniwala & Mistry, C.A., 5th floor, Manuckji Wadia Building, 127, M.G. Road, Bombay-400001.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with reference to his letter No. TC/289(43)/82-83 dt. 2.8.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of Q&M Services(Income-tax), 1st floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
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9. Director of Training, IRS(Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER.

~~भारत के राजपत्र के माध्यम से~~

भारत के राजपत्र के भाग 11, खण्ड 3(ii) में प्रकाशित

भारत सरकार

वित्त मंत्रालय

राजपत्र विभाग

नई दिल्ली, दिनांक

30.12.83

अधिसूचना

(अध.क्र.)

सं० 5565 [आ०सं० 197/210/82-अ०क्र० (नि०सं०)] अध.क्र.

अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग)

के खण्ड (iv) द्वारा प्रस्तुत शीतलों का प्रयोग करते हुए, केंद्रीय सरकार,

एतद्द्वारा, अतः खण्ड के प्रयोजनार्थ, "तिरोक्ता गेवरेजु साउथवेस्ट, ईस्ट"

को क्रम निर्धारण वर्ष 1983-84 और 1984-85 के अंतर्गत करने वाली शर्तों के लिए अधिसूचित करती है।

21/12/83

(आ०सं० तिबारी)

अपर सचिव, भारत सरकार

सेवा में,

सूचना,

भारत सरकार हेतु,

रिंग रोड, मयापुरी औद्योगिक क्षेत्र,

(राजवारी गार्डन के पास), नई दिल्ली।

इतिहास क्रमिकी साठानुसार देखित।

सचिव